

**ENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 219/GT/2019

Subject : Petition for approval tariff in respect of Neyveli New Thermal Power Station (1000 MW) for the period from the date of anticipated CoD during the control period 2019-24 until 31.3.2024.

Petitioner : NLC India Limited

Respondents : Tamil Nadu Generation and Distribution Corporation Limited and 9 Others

Date of Hearing : **10.8.2022**

Coram : Shri I.S. Jha, Member
Shri Arun Goyal, Member
Shri Pravas Kumar Singh, Member

Parties Present : Ms. Anushree Bardhan, Advocate, NLC
Ms. Surbhi Kapoor, Advocate, NLC
Ms. Anukirat Singh, Advocate, NLC
Shri Aneesh Bajpai, Advocate, NLC
Shri Vasughi P., NLC
Shri P. Ravikumar, NLC
Shri Srinivasan A., NLC
Shri Nambirajan, NLC
Shri Darpan KM, Advocate, HESCOM and MESCOM
Ms. Amrita Sharma, Advocate, HESCOM and MESCOM
Shri Rajat Jonathan Shaw, Advocate, HESCOM and MESCOM
Shri S. Vallinayagam, Advocate, TANGEDCO
Ms. B. Rajeswari, TANGEDCO
Ms. R. Ramalakshmi, TANGEDCO
Shri R. Alamelu, TANGEDCO

Record of Proceedings

Case was called out for virtual hearing.

2. Due to paucity of time, the petition could not be taken up for hearing. Accordingly, the Commission adjourned the matter.



3. The Petition shall be listed for hearing on **6.9.2022**.

By order of the Commission

Sd/-

(B. Sreekumar)
Joint Chief (Law)

